

countrywide scheme of Radio Rural Forums was launched by the All India Radio on 17th November, 1959. Under this scheme special programmes on various aspects of rural life and problems with special emphasis on improved agricultural and animal husbandry practices will be broadcast at a fixed time every Tuesday evening. To begin with 864 Radio Rural Forums or clubs each consisting of 15 to 20 persons have been formed mainly in the Community Development Blocks in the various States. The villagers constituting the forums will listen to the broadcasts through community receivers and will have discussions among themselves on the subject of broadcasts. The results of the discussions and questions and other points raised during the discussions at the Forum will then be forwarded to the nearest A.I.R. Station, which will contact the Departments concerned and broadcast replies or clarifications in the subsequent week's broadcast. Thus the broadcasts will serve the purpose of stimulating discussions as well as answering individual or general queries and advising upon local difficulties. In this way it is hoped that the scheme will help to popularise improved methods of cultivation on scientific lines among the agriculturists.

#### **Study Team on Building Technique**

\*516. { Shri S. A. Mehdi:  
Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a study team has been sent to Japan, Italy and U.S.A. to study the technique of factory buildings lay-out and construction;

(b) if so, who is bearing the cost of this trip; and

(c) what is the total amount sanctioned for this delegation?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The cost will be borne by the Technical Cooperation Mission of the Government of the U.S.A., except for the local costs which will be met by the National Productivity Council.

(c) The question of sanctioning any amount by the Government of India for this specific purpose, does not arise.

#### **Kothagudium Power Houses**

\*517. **Shri Madhusudan Rao:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Short Notice Question No. 13 on the 7th September, 1959 and state:

(a) whether Government have deputed an officer to enquire into the affairs of Kothagudium Power Houses; and

(b) if so, what are his findings?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) An officer was deputed to enquire into certain complaints made by one of the Unions functioning in the Singareni Collieries.

(b) His final report is awaited.

#### **International Maritime Consultative Organisation**

\*518. **Shri Arjun Singh Bhaduria:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that India's vote was suspended in the Maritime Body of the United Nations (IMCO) this year; and

(b) if so, what is the exact position now?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) At the first session of the Assembly of the Inter-Governmental Maritime Consultative Organisation in January 1959, the Indian representative was permitted to participate in the proceedings of the Assembly without the right to vote, pending the circulation among the members of

**IMCO of India's Instrument of Acceptance of the Convention.**

(b) The matter has been taken up in the United Nations General Assembly, where the Sixth Committee has passed a resolution by 65 votes to one with one abstention, requesting the Secretary-General to inform IMCO that the Indian declaration contained in their Instrument of Acceptance was a declaration of policy and not a reservation. The resolution expressed the hope that, in the light of this, an appropriate solution to regularise the position of India may be reached at an early date by the IMCO Assembly. After this resolution is passed by the plenary session of the General Assembly, it will be considered at the next meeting of IMCO.

#### **Firing by Pakistanis**

\*519. **Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether twelve Pakistanis crossed the cease-fire line near Deva on the 29th September, 1959:

(b) whether they fired on the Indians there;

(c) if so, the details of the incident; and

(d) the action taken in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) to (c). On September 29, 1959 at 0700 hrs. two Pakistan-occupied Kashmir troops clad in khaki uniforms along with ten other Pakistan-occupied Kashmir persons came across the cease-fire line into our area and forcibly took away two bullocks belonging to a villager of Deva who was ploughing his land. On being chased by our civilians and subsequently by our patrol, they opened fire and managed to escape.

(d) A cease-fire violation complaint was lodged with the U.N. Chief Military Observer who after investigations has held that the case does not justify a violation.

#### **Indian Delegation to Cairo Film Festival**

\*520. **Dr. Samantshar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Film Federation of India has lodged a protest with the Government on the question of selection of films for the ensuing Cairo Film Festival;

(b) which are the films finally selected for the said festival;

(c) if so, the basis on which the films have been selected; and

(d) if the answer to part (c) above be in the negative, when the final selection would be made and on what basis?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) to (d). Generally the Film Federation of India is asked to suggest a panel of names for selection of suitable films for festivals. However, in this case as the Federation's recommendations did not arrive in time, in spite of letters and repeated reminders, a provisional list was drawn up so that if no definite panel of films is received, some suitable films could be sent to the festival. The Federation people took exception to this procedure and have now sent their recommendations which are being considered in consultation with the Indian Embassy in Cairo. The step taken of preparing an advance list was however inevitable as we did not want to be too late for the Festival in case of non-receipt of names from the Federation.

The final selection is taking place in consultation with the Embassy and will be published after a decision is taken. Films are selected keeping in view the technical standard, the suitability of its theme and also its suitability for the country in which it is going to be shown.